

tion in one case from the State of Karnataka during the year 1980-81. Four more applications for grant of loan for theatre construction from this State are pending with the Corporation.

Importing Boilers and Turbo-Generators for Neyveli Power Station

7483. SHRI INDRAJIT GUPTA: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that the boilers and turbo-generators for the lignite based power station at Neyveli are to be imported;

(b) if so, the details of the agreements made in this connection; and

(c) whether it is a fact that BHEL has not acquired technical capability to manufacture lignite based boilers?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir.

(b) Neyveli Lignite Corporation Limited has placed orders on M/s. Transelektro of Hungary for supply of Boilers and on M/s. Franco Tosi, Italy for supply of Turbo-generators.

(c) Bharat Heavy Electricals Limited is reported not to possess the know-how for manufacture of lignite-fired boilers.

Allegation against illegal activities of Eastern Coalfields Limited at Nimcha

7484. SHRI BASUDEB ACHARYA: Will the Minister of ENERGY be pleased to state:

(a) whether Government have received an allegation against illegal activities of the Eastern Coalfields Limited at Nimcha O.C.P. under Satgram Area; and

(b) if so, what steps have been taken?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir.

(b) A report has been obtained from the Eastern Coalfields Ltd. The Company has not violated any law in regard to the matters mentioned in the memorandum and has caused no damage to standing crops. As regards involvement of officials in pilferage of coal, action has been taken against guilty officials.

M/s. Jayshree Chemicals Ltd.

7485. SHRI CHINTAMANI PANIGRAHI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether M/s. Jayshree Chemicals Limited, a basic heavy Chemical Industry located in Ganjam, Orissa has been given licence to expand the factory further;

(b) whether Government are aware that the factory is having a free hand in the disposal of effluents and gas which has endangered health of nearly one lakh people, agriculture and fish life in the area; and

(c) concrete steps taken by Government to stop air and water pollution due to the discharge of gas and effluents by the said factory?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) M/s. Jayshree Chemicals Ltd. are operating a Caustic Soda plant at Ganjam, in the State of Orissa, with an installed capacity of 16,500 tonnes per annum (TPA) of Caustic Soda, 15,000 TPA of Hydrochloric Acid (33 per cent) and 33,000 TPA of Calcium Hypochlorite. In 1976, they were also issued a licence for substantial expansion of the Caustic Soda plant. The capacity after expansion will be 42,000 TPA of caustic soda, 25,000 TPA of Hydrochloric Acid (33 per cent) and 25,000 TPA of Liquid Chlorine. They also hold licences/letter of intent for a